

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 60 /Confdl./2025
II-2-1/2025

Bilaspur, dated the 07 / 02 / 2025

In partial modification of Registry Notification no. 51/Confdl./2025/II-2-1/2025 and Registry Order no. 53/Confdl./2025/II-2-1/2025 dated 05.02.2025, the date of taking over charge by Shri Devendra Sahu, District and Additional Sessions Judge (F.T.C) Raigarh as District and Additional Sessions Judge F.T.S.C (POCSO), Raigarh, is hereby, modified as **17.02.2025 F.N. positively** and Shri Ashwani Kumar Chaturvedi, VI District and Additional Sessions Judge, Raigarh, is directed to take over charge of the additional charge i.e. of the Court of District and Additional Sessions Judge (F.T.C), Raigarh as soon as Shri Devendra Sahu makes over charge of the post of District and Additional Sessions Judge (F.T.C), Raigarh.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(K. VINOD KUJUR)
REGISTRAR GENERAL

Endt. No. 61 /Confdl./2025
II-2-1/2025

Bilaspur, dated the 07 / 02 / 2025

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21) (a) Shri Devendra Sahu, District & Additional Sessions Judge (FTC), Raigarh and;
(b) Shri Ashwani Kumar Chaturvedi, VI District and Additional Sessions Judge, Raigarh, *for information and compliance.*
- 22) Principal District & Sessions Judge, Raigarh for information and necessary compliance.
- 23) Principal District & Sessions Judge, Balod/Balrampur-Ramanujganj/ Balodabazar-Bhatapara/ Bemetera/ Bastar (Jagdarpur)/ Bilaspur/Dakshin Bastar (Dantewara)/ Dhamtari/ Durg /Jashpur / Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
- 24) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 25) Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/Civil & Supreme/Checker/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 28) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 29) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/Criminal/Works/T.A. & Medical/Supreme Court Section/Establishment/Lawzima), High Court of Chhattisgarh, Bilaspur for information.
- 32) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/District Establishment/ I. & E./ Juvenile Justice Cell/ Pension / S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information.
- 33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 34) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 35) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(K. VINOD KUJUR)
REGISTRAR GENERAL